

By Email.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/1995/5068/A

From :- Smti. Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Nirupama Rajkumari  
Principal Judge,  
Family Court-I,  
Kamrup, Guwahati.

Dated Guwahati, the 30<sup>th</sup> August, 2018

Sub:- **Casual Leave**

Ref:- Your letter No. FCG. 200/18,

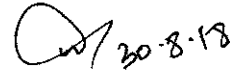
dtd. 27.08.2018.

Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for one day on 29.08.2018 has been granted / rejected.

The Counsellor, Family Court No.1, Kamrup, Guwahati, will remain in charge of your Court and Office during your absence on leave.

Yours faithfully,

 30-8-18

**JOINT REGISTRAR (VIGILANCE)**

